

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:417  
ANSWERED ON:09.08.2012  
CAUVERY RIVER AUTHORITY  
Kumar Shri P.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government of Tamil Nadu has asked the Union Government to call Cauvery River Authority meeting;
- (b) if so, the response of the Union Government thereto;
- (c) whether the riparian States have agreed to the distress sharing formula;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Yes, Madam. The Government of Tamil Nadu has asked the Union Government to call Cauvery River authority (CRA) vide its letter dated 18.5.2012.
- (b) The matter of calling CRA meeting is under examination.
- (c) to (e) The distress sharing formula was last discussed in inter-State meeting convened by Secretary (WR) on 28.1.2011 in which Chief Secretaries of State of Karnataka and Tamil Nadu participated. It was observed that Karnataka wanted distress formula on the basis of final order of CWDT whereas Tamil Nadu agreed with the formula proposed by CMC earlier based on the interim order dated 25.06.1991 and thus there was no consensus. The status was informed to the members of CMC during its 26th meeting held on 12/8/2011.